

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 07/12/2025

(2024) 04 NCLAT CK 0003

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 1425 Of 2023

Stakeholders Consultation

Committee of Punjab Basmati

APPELLANT

Rice Ltd

۷s

Mr. Sanjay Kumar Aggarwal

RESPONDENT

Date of Decision: April 1, 2024

Acts Referred:

• Insolvency and Bankruptcy Code, 2016 - Section 10

Hon'ble Judges: Rakesh Kumar Jain, Member (J); Ajai Das Mehrotra, Member (T)

Bench: Division Bench

Advocate: Rakesh Gupta, Eshna Kumar, Akshat Maheshwari

Final Decision: Division Bench

Judgement